

[Shri Yadvendra Dutt]

MR. SPEAKER : No, No. Avoid such words.

SHRI YADVENDRA DUTT : That is Parliamentary, I will withdraw the word if you say so. But they have used even stronger words than this in the House of Commons. He said that Rs. 20,000 crores have been injected into the blackmarket and that money is floating. I would not blame anybody. But before he makes an assertion against the Janata Party, he must see who was responsible.

I again beg of the Prime Minister and appeal to his sympathy to see that this Patel Commission Recommendations are completely implemented and to see that we do really get road, drinking water and communications. With these few words, on the request of the Prime Minister, I would say, or his advice because he is just like a father to me, I beg of the House to permit me to withdraw the resolution.

MR. SPEAKER : Mr. Brij Bhushan Tiwari, are you withdrawing your amendment ?

SHRI BRIJ BHUSHAN TIWARI : Yes, Sir. I seek the leave of the House to withdraw my amendment.

*Amendment No. 1 was, by leave, withdrawn.*

MR. SPEAKER : Mr. Ram Dhari Shastri, are you withdrawing your amendment ?

SHRI RAM DHARI SHASTRI : Yes, Sir. I seek the leave of the House to withdraw my amendment.

*Amendment No. 2 was, by leave, withdrawn.*

MR. SPEAKER : Mr. Ugrasen, are you withdrawing your amendment ?

श्री उग्रसेन : मैं अपना संशोधन वापस लेता हूँ इस उम्मीद से कि माननीय प्रधान मंत्री जी ने जो कुछ कहा है उसका असर पड़ेगा और हम को कुछ उससे लाभ प्राप्त होगा ।

*Amendment No. 2 was, by leave, withdrawn.*

MR. SPEAKER : Mr. Yadvendra Dutt, are you withdrawing your resolution ?

SHRI YADVENDRA DUTT : Yes, Sir. I seek the leave of the House to withdraw my resolution.

*The motion was, by leave, withdrawn.*

14.50 hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SECOND REPORT

SHRI GAURI SHANKAR RAI (Ghaziipur): Sir, I beg to present the Thirty-second Report of the Public Accounts Committee on Action Taken by Government on the recommendations of the Committee contained in their Hundred and Seventy-eighth Report (Fifth Lok Sabha) relating to the Cash Assistance for Export of Man-made Fabrics.

PETITION RE. EXPORT OF GROUNDNUT SOLVENT EXTRACTION AND GROUNDNUT HANDPICKED AND SELECTED

श्री घनसिंहभाई पटेल (पोरबंदर) :

अध्यक्ष महोदय, मैं आपकी आज्ञा से मूंगफली सोल्वेंट एक्सट्रैक्शन तथा मूंगफली हाथ फोल शींगदाना के निर्यात के बारे में श्री सबदास ठाकर श्री० पटेल तथा अन्य व्यक्तियों द्वारा हस्ताक्षरित एक याचिका प्रस्तुत करता हूँ ।

ELECTION TO COMMITTEE

INDIAN COUNCIL OF MEDICAL RESEARCH

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : अध्यक्ष महोदय, मैं आपकी आज्ञा से निम्नलिखित प्रस्ताव करता हूँ: "कि भारतीय चिकित्सा अनुसंधान परिषद् के नियमों, विनियमों और उपनियमों के नियम 20 (16) और (17) और 24(2)